

Arun Kumar Sinha Son of Late Mahendra Kumar Sinha

Aged 61 Years, resident of 101, Ram Vilash Enclave, Prithwy Raj path (Iohanipur) Patna

a Candidate of Legislative Assembly Election, do hereby solemnly affirm and state on

as under:-

(Strick out Whichever is not applicable)

(1) I am a candidate set up by B.J.P.(name of the political party)/ am contesting as an Independent condidate.

(2) Detils of PAN and status of filing of Income tax return:

Sl. No	Name	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self	BBVPS4394E	2012-13	543310.00
2	Spouse	ACIPC2796D	2012-13	301564.00

(3) The following case(s) is/are pending against me in which cognizance has been taken by the the court:-

Sl. No.	Offence	Description
(a)	The details of where the court has taken cognizance ,Section of the Act and description of offence for which conizance taken:	NA
(b)	Name of the court, Case No. and Date of order taking cognizance:	
(C)	Details of Appeal (s) / Application (5) for revision (if any) filed against the above order (s) :	

(4). Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of case ,Section of the Act and description of the offence for which convicted:	NA
(b)	Name of the Court(s) , case No. and date (s) of order(s) :	
(c)	Punishment impose:	

That I give herein below the details of the assets (movable and immovable etc.)of my self , my spouse and and all dependents;

A.Details of movable assets :

1.Assets in joint name indicating the extent of joint ownership will also have to be given.

2.In case of deposit investment ,the details including serial Number, Amount, date of deposit, the scheme name of Bank /institution and Branch to be given.

3. Value of bond /Share/debentures as per the current Market Value in Stock exchange in respect of listed company and as per book in case of non- listed compnies should be given.

4. Dependent ,here means a person ,substantially dependent on the income of the candidate.

5.Detail including amount is to be given separately in respect of each investment.

S. No.	Description	self	Spouse(Smt. Rekha chattergi(sinha)	Dependent-1
(i)	Cash in hand	Rs.49120	Rs.48129	

(ii)	Details of Deposits in bank account (FDRs Term Deposits and all other types of deposits including Saving account) Deposits with Financial institution, Non Banking Financial companies and Cooperative Society and the amount in each such Deposit	SBI-SB-464579 Rs.703435.56 PNB-SB-149588 Rs. 22467.00 SBI-SB-008278 Rs.54475.00 SBI-SB-724433 Rs.6715.00	BOM(Joint)-001411 Rs.23997.79 SBI-SB-243341 Rs.270872.23	
(iii)	Details of investment in Bonds , Debenture/share and unit in Companies /Mutual Fund and other and the amount			
(iv)	Details of investment in NSS, postal Saving , insurance policies and investment in any Financial instrument in postoffice or insurance company and the amount		Smt. Rekha Chatterji- Policy No. 515599505 LIC Rs.66000.00	
(v)	Personal loans /advance given to any person or entity including Firm, Company Trust etc. and other receivables from debtor and the amount.			
(vi)	Moter Vecicles/Aircrafts/Yachts/Ship (Detail of Make ,registration No. etc. year of purchase and amount)	SCORPIO- BR-1BB-0009 Model- Rs.684760.00		
(vii)	jewelry, bullion and valuable thing (give details of weight and value)		About - 120 Gram gold Rs.360000.00 Silver Rs.25000.00	
(viii)	Any other assets such as value of Claim/intrest.			
(ix)	Gross Total value	1520972.56	745870.020	

B. Details of immovable assets :

- (Note: 1. Properties in joint ownership indicating the extent the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.

S.No.	Description	Self	Spouse	Dependent-1
(i)	<u>Agricultural Land</u>			
	Location(s) Survey number(s)			
	Area(Total measurment in acres)			
	Whether inherited property (Yes or NO)			
	Date of purchase in case of self acquired property			
	Cost of Land (in case of Puraches) at the time of Purchase			
	Any investment on the land by way of development ,construction etc.			
	Approximate Current market value			

	<u>Non agriculture land</u> Location(s) Survey number (s)	Sri Nagar, Siwan, Bihar. (Khata No-333 Plot No- 1217) (Kahta No- 1947 Plot No- 1310 Khata No- 1944 Plot No- 1309 Khata No- 1945 Plot No- 1308 Khata No- 1949 Plot No- 1306 Khata No- 1948 Plot No- 1307) (Khata No- 1948 Plot No- 1307 Khata No- 1949 Plot No- 1306)		
	Area(total measurment in sq.ft.)	(4 K-11 Dhur) (2 K-16.5 Dhur) (2 K - 4 Dhur- 16.5 Dhurki)		
	Whether inherited property (yesor NO)	Yes		
	Date of purchase In case of self acquired property.	09.07.12		
	Cost of land (in case of purchase)at the time of purchase.	1700000.00		
	Any investment on the land by way of development construction etc.			
	Approximate Current Market Value.	Rs. 2388750 @ 5.25 lacs per katha of 4 K - 11 Dhur Rs.2401250@ 8.5 lacs per katha of 2 K-16.5 Dhur and building Rs.225000 Rs.1905063@ 8.5lacs per katha of 2K-4Dhur- 16.50 Dhurki.		
(iii)	<u>Commercial Building</u> (including apartment) Location(s) Survey Number(s)	Fatuah Industrial Area		
	Built up Area(Total measurment in sq. ft.)	12000 Sft.		
	Whethwr inherited property (yesor NO)	Leased for 99 Years		
	Date of purchase In case of self acquired property.	In the Process of Negociation with biyada		
	Cost of land (in case of purchase)at the time of purchase.			
	Any investment on the land by way of development construction etc.			

Approximate Current Market Value.	N.A.		
Residential Building (including apartment) Location(s) Survey Number	Rambagh Gorakhpur Municipal Survey No-124/154	Ramvilash Enclave , Lohanipur, Flat No-101	
Area (total measurement in sq.ft.)	2050 Sft	1088 sft	
Built up area (total measurement in sq.ft.)	2050 sft	1088 sft	
Whether inherited property (yes/no)	Yes	No	
Date of purchase in case of self acquired property		2008	
Cost of property (in case of purchase) at the time of purchase		Rs.817088.00	
Any investment on the land by way of development, constitution etc.			
Approximate current market value.	Rs.1625000.00	Rs.3328000.00	
(v) Other (such as interest in property)			
(vi) Total current market Value of (i) to (v) above	8545063.00	3328000.00	

(6). I give here below the details of liabilities/dues to public Financial institution and government:-

(Note: Please give separate details of name of bank, institution entity or individual and amount for each item.)

S.NO	Description	self	Spouse	Dependent-1
(i)	<u>Loan or dues to Bank/financial institution(s)</u> Name of Bank or FI Amount outstanding Nature of loan			
	<u>Loan or dues to individuals / entity other than mentioned in (i) above.</u> Name(s) Amount outstanding Nature of loan			
	<u>Any other liability</u>			
	Grand total of liabilities	0.00	0.00	
(ii)	<u>Government Dues :</u> Dues to Department dealing with government accommodation Dues to department dealing with supply of water Dues to department dealing with supply of telephone/Mobile Dues to department dealing with government transport (including aircraft and helicopters. income tax dues Wealth tax Dues Service tax dues Municipal/property tax Dues Sale tax Dues Any other Dues			
	Grand total of all Government dues			

(7). Details of profession or occupation:

a. Self (N.A.)

b. Spouse (Teacher-Retired)

(8). My educational qualification is under:

(Give details of highest School/university education with full form of the certificate/diploma/degree course)

(Name of the school /college/University and the course was completed)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE

1	Name of the candidate	ARUN KUMAR SINHA		
2	Full postal address	101, RAMVILAS ENCLAVE, PRITHVIRAJ PATH		
3	Number and Name of the constituency and State	183, KUMHRAR, BIHAR		
3	Name of the political party which set up the candidate (other wise write independent)	BHARTIYA JANTA PARTY		
4	(a) Number of case in which conviction order passed (other than those referred to in Form 26)	NA		
	(b) Total number of pending case whether the court(s) have taken cognizance	NA		
5	Pan of	Year for which last income tax return filed	Total Income Shown	
	(a) candidate BBVPS4394E	2012-13	543310.00	
	(b) spouse ACIPC2796D	2012-13	301564.00	
	(c) Dependents			
6	Details of Assets and Liabilities in rupees			
	Description	self	Spouse	Dependent-1
A.	Movable Assets (Total value)	1520972.56	745870.020	
B.	Immovable Assets	8545063.00	3328000.00	
	(i) Purchase price and development Cost of Immovable property (Total value)	Rs.1700000	Rs.817088.00	
	(ii) Approximate current Market price of assets (Total value)	8545063.00	3328000.00	
7	Liabilities			
	(i) Govt. dues (Total)			
	(ii) Loan from bank, Financial institution and other (Total)		NA	
8	Highest education qualification: 1. H.S. year 1970 from B S E B, F. N. S. Academy, gulzarbagh, Patna (2) B.A. from D.A.V college, siwan in the year 1974. (3) L L B from P.U., year -1982, Patna Low College. (Given details of school/University education with full form of the certificate /diploma /degree course) (Name of the school /college and the year in which the course was completed.)			

VERIFICATION

I the deponent aboved named do hereby verify and declare that the contents of this affidavit are correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from.

I further declare that : (a) there is no case of conviction or pending case against me; other than those mentioned in items 3 and 4 above

(b) My spouse or my dependent do not have any assets or liabilities other than those mentioned in items 5 and 6.

Varified at Patna

this the 31st day of

January 2014

DEPONENT

Arjun S. J.
31/1/14